

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**16.03.2011**

**CP 35/2010 (OA No. 346/2006)**

Mr. Amit Mathur, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the rival submissions made by the learned counsel for the parties.

Learned counsel for the respondents submitted that the directions issued by this Tribunal vide order dated 03.02.2010 has been complied with. This has not been opposed by the learned counsel for the applicant.

Since the compliance of the order dated 03.02.2010 has been made, this Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

*Anil Kumar*

(ANIL KUMAR)  
MEMBER (A)

AHQ

*K.S. Rathore*

(Justice K.S. Rathore)  
MEMBER (J)

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